

No. 22011/02/2016-Ad.II
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhavan,
New Delhi-110001, dated 5th September, 2016

OFFICE ORDER

Consequent upon his repatriation from Competition Commission of India to the Ministry, Shri Manmohan Juneja, JAG of ICLS has joined at MCA HQ w.e.f. 01.09.2016 (F.N.). Shri Manmohan Juneja is hereby posted as Joint Director in CL-II at MCA Hqrs with immediate effect and until further orders.

2. This issues with the approval of the Competent Authority,


(Rakesh Kumar)

Under Secretary to the Government of India
Tele. : 2338 3507

Copy to:

1. Shri Manmohan Juneja, Joint Director, MCA Hqrs, New Delhi.
2. PSO/ PPS/ PS to Secretary/ AS/ JS (B)/ JS (GKS)/ JS (K)/ JS (AC)/ EA.
3. DGCoA.
4. Secretary, Competition Commission of India, for information.
5. PAO, MCA, New Delhi.
6. Cash Section/ Insolvency Section/ General Section/ Admn.I/ e-gov Cell.
7. Service Book of the officer.
8. Guard file.